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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/225/2016  
NAME OF THE TRANSFEROR : KAMLESH KALIDAS SHAH  
NAME OF THE TRANSFERRE : TVS MOTORS LTD + 10  
UNDER SECTION : 111A

S.No.	Name (in Capital)	Represented by	Signature
1	C.S.C. Ramasubramanian	The petitioner Mr. Kamlesh Kalidas Shah	A. M. Sridharan
2.	A.M. Sridharan	Counsel for Respondents R2	Ananth

**ORDER**

Shri C Ramasubramaniam, PCS representing the petitioner present. Shri A M Sridharan, counsel for R1 & R2 present. Counsel for respondents submitted that the signature of R11 is not matching with the documents. In view of it, counsel for petitioner is directed to cause presence of R11 before this Bench by the next date of hearing for enquiry. Put up on 27.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)